

**STANDARDS OF WELGHTS AND MEASURES (EXTENSION TO
KOHIMA AND MOKOKCHUNG DISTRICTS) ACT, 1967**

25 of 1967

[26th August, 1967]

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1. Short title
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**STANDARDS OF WELGHTS AND MEASURES (EXTENSION TO
KOHIMA AND MOKOKCHUNG DISTRICTS) ACT, 1967**

25 of 1967

[26th August, 1967]

An Act to extend the Standards of Weights and Measures Act, 1956 to the Kohima and Mokokchung districts in the Slate of Nagaland. Be it enacted by Parliament in the Eighteenth Year of the Republic of India as follows:-

1. Short title :-

This Act may be called THE STANDARDS OF WEIGHTS AND MEASURES (EXTENSION TO KOHIMA AN MOKOKCHUNG DISTRICTS) ACT, 1967.

2. Extension of Act 89 of 1956 to Kohima and Mokokchung districts in Nagaland :-

Standards of Weights and Measures Act, 1956, shall, as from the commencement of this Act, extend to the Kohima and Mokokchung districts in the State of Nagaland and shall come into force therein on .such date ¹ as the Central Govern- ment may, by notification in the Official Gazette, appoint.

1. 1-9-1967 - See Gaz. of Ind., 1967, Pt. II, Section 3 (ii). Extra., page 1443 (S.O. 3085 of 1967)